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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

% *Date of Decision : 27.03.2026*

+ W.P.(C) 3967/2026 CM APPL. 19345/2026

INSP/MIN RAJKISHOR TIWARI

.....Petitioner

Through: Mr. Abhay Kumar Bhargava, Mr. Satyaarth Sinha, Mr. Sanchit Kumar and Mr. Ajinkya Dhalwade, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Akash Chatterjee, SPC, Mr. Vinod Sawant, Law Officer, Insp. Athurv and Mr. Ramniwas Yadav, CRPF.

**CORAM:**

**HON'BLE MR. JUSTICE V. KAMESWAR RAO**

**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

**V. KAMESWAR RAO, J. (ORAL)**

1. This petition has been filed with the following prayers:-

*“1. Issue a Writ of Certiorari or a direction in the nature thereof, quashing and setting aside the Impugned Transfer Order dated 07.01.2026 (Order No. 1586/2026-ORG-DTE-P3DA4-PER-DG-SNTS) issued by the DIG (ORG) CRPF, NEW DELHI transferring the -Petitioner from DIG Range, Bhopal to NEZ Office, Guwahati under the Summer Chain Transfer-2026, being arbitrary, illegal and*



*contrary to the applicable transfer policy issued by the Directorate General CRPF.*

*II. Issue a Writ of Certiorari or a direction in the nature thereof, quashing and setting aside the Rejection Order dated 20.02.2026 (Order No. 02/2026-ORG-DTEP3DA4-PER-DG) issued by the DIG (ORG) CRPF, NEW DELHI, whereby the Petitioner's representation against the Impugned Transfer Order was summarily rejected without reasons, being non-speaking and violative of the principles of natural justice.*

*III. Issue a Writ of Mandamus or a direction in the nature thereof, directing the Respondents, 'i.e, DG CRPF, to reconsider the case of the Petitioner for extension of tenure/posting: either to CH Bhopal for completion of his tenure or to any of a static HQrs/units: within the state of Uttar Pradesh/Rajasthan/Bihar and Delhi/NCR.'"*

2. This petition has been filed by the petitioner challenging the order dated 07.01.2026 whereby the petitioner has been transferred from the unit of DIG BPL to the North East Zone. In other words, he has been transferred from Bhopal to the North East Zone. The petitioner also lays a challenge to the order dated 20.02.2026 whereby the representation of the petitioner about the transfer order has been rejected.

3. One of the grounds of challenge to the transfer order is that the circular dated 31.03.2022 mandates that all personnel, on transfer, shall be given an opportunity to compulsorily fill the prescribed number of choices through the SAMBHAV App/SANTOS Portal before the transfer is effected.

4. According to Mr. Abhay Kumar Bhargava, learned counsel for the petitioner NEZ/Guwahati was neither an eligible unit nor part of his 25



choice units, as such the petitioner could not have been transferred outside the Santos list.

5. We are unable to accept this submission made by Mr. Bhargava. This we say so, for the reason that the petitioner in his service career has remained posted in and around Bhopal (his home town), with effect from 2005 i.e., for the last twenty one years and the same is clear from page 27 of the paper book which is a chart showing the posting of the petitioner, which we reproduce as under:

Sl No	Unit	Unit Category	Theatre	Area Type	Duty Location	Rank	Tfr Type	From Date	To Date	Year	Month	Day
1	GC-NGR/HQ	D	Other	STATIC(S)	NAGPUR, State: Maharashtra	ASI MIN	OTHER	13/02/1995	12/10/1997	2	8	5
2	107 RAF/HQ	D	Other	FIELD(H)	BHOAPL, State: MADHYA PRADESH	ASI MIN	OTHER	13/10/1997	16/07/2002	4	9	11
3	001-BN/HQ	C	North East	FIELD(H)	JIRANIA, State: TRIPURA	ASI MIN	OTHER	17/07/2002	30/06/2004	1	11	21
4	001-BN/HQ	C	North East	FIELD(H)	KHUMLANG, State: TRIPURA	ASI MIN	OTHER	01/07/2004	05/05/2005	0	10	9
5	001-BN/HQ	C	Jammu and Kashmir	FIELD(H)	SRINAGAR, State: JAMMU AND KASHMIR (UT)	ASI MIN	OTHER	06/05/2005	13/07/2005	0	2	9
6	GC-NMH/HQ	D	Other	STATIC(S)	NEEMUCH, State: MADHYA PRADESH	ASI MIN	OTHER	14/07/2005	19/01/2009	3	6	13
7	GC-BPL/HQ	D	Other	STATIC(S)	BHOPAL, State: MADHYA PRADESH	ASI MIN (20/01/2009 to 27/04/2010), SI MIN (28/04/2010 to 08/10/2012)	POSTING	20/01/2009	08/10/2012	3	8	25
8	CTC-GWL/HQ	D	Other	STATIC(S)	PANIHAR GWALIOR, State: MADHYA PRADESH	SI MIN	POSTING	09/10/2012	25/12/2013	1	2	19
9	123-BN/HQ.	B	LWE	FIELD(H)	BAIAGHAT, State: MADHYA	SI MIN	POSTING	26/12/2013	20/06/2016	2	6	0



10	GC-LKW/HQ	D	Other	STATIC(S)	PRADESH LUCKNOW, State: UTTAR PRADESH	SI MIN	POSTIN G	21/06/2016	24/05/2017	0	11	8
11	GC-LKW/HQ (Attach ed with DTE- GEN)	D	Other	STATIC(S)	CGO COMPLEX NEW DELHI, State: NCT OF DELHI	SI MIN	ATTAC HMENT	25/05/2017	13/07/2018	1	1	21
12	GC-LKW/HQ	D	Other	STATIC(S)	LUCKNOW, State: UTTAR PRADESH	SI MIN	POSTIN G	14/07/2018	24/07/2018	0	0	11
13	DTE- GEN/H Q	D	Other	STATIC(S)	CGO COMPLEX NEW DELHI, State: NCT OF DELHI	SI MIN	SCT	25/07/2018	07/10/2022	4	2	19
14	GC- BPL/H Q	D	Other	STATIC(S)	BHOPAL, State: MADHYA PRADESH	SI MIN	TEN- COMPL ETE	08/10/2022	04/12/2022	0	1	28
15	GC- BPL/H Q (Attach ed with DTE- GEN)	D	Other	STATIC(S)	CGO COMPLEX NEW DELHI, State: NCT OF DELHI	SI MIN	ATTAC HMENT	05/12/2022	11/04/2023	0	4	8
16	GC- BPL/H Q	D	Other	STATIC(S)	BHOPAL, State: MADHYA PRADESH	SI MIN	TEN- COMPL ETE	12/04/2023	03/11/2023	0	6	26
17	GC- BPL/H Q (Attach ed with DTE- GEN)	D	Other	STATIC(S)	CGO COMPLEX NEW DELHI, State: NCT OF DELHI	SI MIN	ATTAC HMENT	04/11/2023	31/03/2024	0	4	29
18	GC- BPL/H Q	D	Other	STATIC(S)	BHOPAL, State: MADHYA PRADESH	SI MIN (01/04/20 24 to 08/05/20 25), INSP MIN (09/05/20 25 to 06/07/20 25)	TEN- COMPL ETE	01/04/2024	06/07/2025	1	3	8
19	DIG- BPI/H Q	D	Other	STATIC(S)	BHOPAL, State: MADHYA PRADESH	INSP MIN	OTHERS	07/07/2025	20/03/2026	0	8	17

6. There is no denial to the fact that the petitioner is holding a post having all India transfer liability.



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7. The transfer being an incidence of service, the plea of Mr. Bhargava that the petitioner should be transferred as per choice posting opted by him cannot be accepted.
8. That apart, there are no allegations of malafide made against the competent authority effecting the transfer.
9. Hence, we do not see any merit in the petition. We dismiss the same. The pending application is also dismissed.

**V. KAMESWAR RAO, J**

**MANMEET PRITAM SINGH ARORA, J**

**MARCH 27, 2026/rt**